

16

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.131/(MAH)/2017

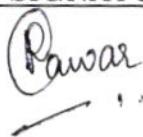
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: ANZ Capital Pvt. Ltd.

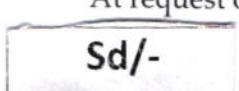
SECTION OF THE COMPANIES ACT: 66 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
16	Prerana Gadhav	PCs	

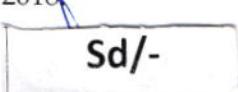
ORDER

C.P No.131/66/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 31.1.2018

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)